




(14)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/587/(IB)/2017  
NAME OF THE PETITIONER(S) : ARUNACHALAM  
NAME OF THE RESPONDENT(S) : VGN DEVELOPERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	<del>YOGANAND CPG</del>	REPRESENTATION BY WHOM	
1.	T. MAHENDRAN	Counsel for Applicant	
2.	YOGANAND CPG	Counsel for respondent	

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that he is willing to make settlement of the outstanding debt for which he prayed for time. At request, time is enlarged. Put up on **27.10.2017 at 10.30 A.M.**

-sel-

MEMBER (TECHNICAL)  
ghk

-sel-

MEMBER (JUDICIAL)